#### GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

# LOK SABHA UNSTARRED QUESTION NO. 892 TO BE ANSWERED ON 03.12.2015

#### **RURAL ROAD CONNECTIVITY**

# 892. SHRI NAGAR RODMAL: SHRI BALABHADRA MAJHI: SHRI P.K. BIJU: DR. MANOJ RAJORIA: COL. SONARAM CHOUDHARY: SHRI ABHISHEK SINGH: SHRI P.V. MIDHUN REDDY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of total number of habitations connected and proposed to be connected with all weather roads/field approach roads during the last three years and the current year, State/UT-wise;
- (b) the steps being taken by the Government to provide road connectivity to all such villages/ habitations along with the target fixed for this purpose, State/UT-wise;
- (c) the details of funds allocated, released, spent for the purpose and funding pattern adopted during the last three years;
- (d) the steps taken/being taken by the Government to ensure the quality and maintenance of roads constructed under Prime Minister Gram Sadak Yojana (PMGSY) in the States keeping in view the road safety norms; and
- (e) the time by which the targets set by the Government in this regard are likely to be achieved/completed, State/UT-wise?

#### ANSWER MINISTER OF STATE IN THE MINISTERY OF RURAL DEVELOPMENT (SHRI SUDARSHAN BHAGAT)

(a): The Pradhan Mantri Gram Sadak Yojana (PMGSY) envisages to provide connectivity to a total of 1, 78,184 numbers of eligible unconnected habitations as per Core Network. The Ministry has so far cleared the projects for providing connectivity to 1, 45,041 eligible unconnected habitations as reported by the States. As reported by the States, 1, 12,550 habitations have been provided connectivity (upto October, 2015). The State-wise details of

total targeted eligible habitations as per Core Network and habitations connected during the last three years and the current year is given at <u>Annexure-I.</u>

(b) to (e): PMGSY was launched on 25<sup>th</sup> December, 2000 as a 100% Centrally Sponsored Scheme. During the current year 2015-16, for accelerated execution of PMGSY, the Ministry of Rural Development in consultaion with the Ministry of Finance has formulated an Action Plan to achieve the target of the Scheme early, with enhanced financial allocation to the States and modified funding pattern in the Scheme. Accordingly, the fund sharing pattern of PMGSY has been made in the ratio of 60:40 between the Centre and States for all States except for 8 North Eastern and 3 Himalayan States for which it will be 90:10. In view of the availability of substantial additional allocation of funds under the Scheme, it has also been decided to consider new proposals from the States for sanctioning the projects to provide connectivity to the balance eligible unconnected habitations under PMGSY.

The details of allocations of funds for the Scheme, funds released to the States and the expenditure by the States during the last three years and current year is as under:

	Rs. in crore								
Year	Total allocation to	Funds released to	Expenditure						
	the Scheme*	the States	by the States						
2012-13	8,885	4,389	8,387						
2013-14	12,799#	8,410 <sup>#</sup>	13,095						
2014-15	14,200	9,960	16,538 7,509						
2015-16 (upto	15,291	7,849							
Oct, 2015)	Oct, 2015)								
*- including allocation for NABARD loan repayment etc.									
#- including utilization of Rs. 3,050 crore interest generated									

In order to ensure Road Safety on rural roads, various measures have been taken under PMGSY during the construction and maintenance of roads and the details are given at <u>Annexure-II.</u>

## Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No.892 to be answered on 03.12.2015

## Pradhan Mantri Gram Sadak Yojana (PMGSY)

## Eligible unconnected Habitations Targeted and Connected during last three years and current year (upto Oct'15) under PMGSY

SN	State	201	2-13	201	3-14	201	4-15		6 (upto '15)
		d	ons	d	ons	d	ons	d	Habitati ons
		habitati	connect	habitati		habitati		habitati	
		ons	ed	ons	ed	ons	ed	ons	ed
1	2	3	4	5	6	7	8	9	10
1	Andhra Pradesh	27	32	34		-	394		57
2	Arunachal Pradesh	7	24		16			20	1
3	Assam	237	356			228			118
4	Bihar	1,287	2,616		,	1,590		,	926
5	Chhattisgarh	282	221	235	896		975	-	264
6	Goa	0	0	0	-	Ű	0	Ű	0
7	Gujarat	16	68	42	375	52	82	45	34
8	Haryana	0	0	0			-	-	0
9	Himachal Pradesh	70	0	40					18
10	Jammu & Kashmir	104	178	100		50			34
11	Jharkhand	397	759	340	362	330	769		411
12	Karnataka	0	0	0	-		_	_	1
13	Kerala	10	3	6			5		0
	Madhya Pradesh	241	645	400	411	495	1,278		573
15	Maharashtra	11	58	15	0				10
16	Manipur	20	52	15	67	10	32	20	20
17	Meghalaya	9	9	5	14	15	11	15	3
18	Mizoram	4	5	2	18		1	5	0
19	Nagaland	0	0	1	0	_	0	-	0
20	Odisha	490	435	400	700	542	1,287	1,100	646
21	Punjab	2	1	2	6	_	0	-	0
22	Rajasthan	195	607	184		302	1,254		568
23	Sikkim	17	25	10	19	5	13		8
24	Tamil Nadu	1	0	5	0	0	14		0
25	Telangana							20	37
26	Tripura	46		20	85				9
27	Uttar Pradesh	102	0	130					48
28	Uttarakhand	50		30			71	70	16
29 West Bengal		375			/		,		
Total		4,000	6,864	3,500	6,560	4,688	10,799	8,500	3,913
• •	Union Territories								
30	A & N Islands	0							0
31	Dadra & Nagar	0	0	0					0
32	Daman & Diu	0	0	0					0
	Delhi	0	0	0					0
	Lakshadweep	0	0	0					0
35	Pondicherry	0	0						
	(UTs)	0	-	-		-	-		
Gran	d total	4,000	6,864	3,500	6,560	4,688	10,799	8,500	3,913

#### Annexure referred to in reply to Part (d) of Lok Sabha Unstarred Question No.892 to be answered on 03.12.2015

The details of steps taken by the Ministry of Rural Development to ensure the quality and maintenance of roads constructed under Prime Minister Gram Sadak Yojana (PMGSY) in the States keeping in view of the road safety norms are as under:

#### a) Engineering Measures in the Design phase.

Some of the engineering measures that are provided into the design of rural roads are enumerated below:

- i. The horizontal curves are designed scientifically, conforming to the selected design speed and terrain. The horizontal curves are provided with smooth transition curves and super-elevation. The pavements are widened at curves.
- ii. The vertical profile of the road is to be designed such that the required minimum stopping sight distance is available with suitable summit and valley curves.
- iii. In hill roads, blind curves are a safety hazard. Suitable vision berms are provided at such locations.
- iv. Passing places are to be provided at convenient locations particularly on hill roads.
- v. Where the roads pass through habitations and school, adequately designed road humps or rumble strips are to be provided.
- vi. The junction of rural roads with a main road must be designed scientifically by providing minimum turning radii, flaring of the side road with taper, acceleration/deceleration lanes and adequate sight distances.
- vii. Ramps must be provided where field paths and cattle crossings intersect the road.
- viii. Traffic signage, incorporating warning and regulatory signs shall be provided to enhance road safety, especially near habitations and school zones, sharp curves, narrow bridges, junctions, submersible bridges and causeways.
- ix. Hazard markers like reflectorized delineators must be provided at dangerous locations.
- x. Submersible bridges and causeways should be provided with water depth gauges and guide-posts that shall remain at all times above the highest water level.
- xi. 300mm dia ducts should be provided in the embankment to enable cultivators to thread agricultural wise pipes for irrigating their fields lying on both sides of the road.

## b) Safety during Construction and Maintenance Operations.

Safety in construction zones is enhanced by:

- i. Warning the road users (in the appropriate language) clearly and sufficiently in advance
- ii. Providing safe and clearly marked lanes for guiding road users
- iii. Providing safe and clearly marked buffer zones and work zones

- iv. Barricades, drums, traffic cones, cylinders and signs around work zones
- v. Flagmen with red flags positioned to regulate and warn the road users.
- vi. Using construction machinery carefully and parking such machinery at locations where they are not traffic hazards.
- vii. Stacking construction materials such that only the quantity needed for one operation is stacked along the road, and obstruction to road users is minimised.
- viii. Providing well designed temporary diversions as necessary so that the essential traffic moves with the least hindrance.

#### c) Road Safety during use

This is provided by emphasising that:

- i. Routine maintenance of rural roads is regularly carried out.
- ii. All safety issues out of maintenance inspection are properly addressed.
- iii. In all cases of accidents and inquiry/investigation thereof, safety issues are resolved, and a report is made to the State Quality Coordinator (SQC) for examination whether standard design features need to be incorporated in other rural roads.
- iv. All resolutions of Panchayats regarding safety issues are acknowledged and action proposed/taken intimated to the Panchayat.
- v. Road safety awareness camps should be organised involving Panchayats, School, Rural road users (inhabitants as well as drivers), in accordance with programmes drawn up by the SQC.

The State Quality Coordinator who is also the State Rural Road Safety Officer ensures:

- Adequate coordination with the State Road Safety Council and road safety programmes.
- Formulation of rural road safety awareness programme proposals (for funding under PMGSY).
- Implementation and coordination of rural road safety awareness programmes in the field.
- Hold quarterly meeting with District Rural Road Safety Officer (DRRSO) and take feedback for improving safety standards.

## Annexure - I

# <u>Annexure referred to in reply to Part (a) of Lok Sabha Unstarred Question No.892 to be answered on</u> <u>03.12.2015</u>

## Pradhan Mantri Gram Sadak Yojana (PMGSY)

# Eligible unconnected Habitations Targeted and Connected during last three years and current year (upto Oct'15) under PMGSY

SN	State	201	2-13	2013-14		201	4-15	2015-16 (upto Oct'15)	
		Targeted habitations	Habitations connected	Targeted habitation s	Habitations connected	Targeted habitation s	Habitations connected	Targeted habitations	Habitations connected
1	2	3	4	5	6	7	8	9	10
1	Andhra								
1	Pradesh	27	32	34	0	20	394	30	57
2	Arunachal								
	Pradesh	7	24	4	16	14	1	20	1
3	Assam	237	356	160	257	228	284	260	118
4	Bihar	1,287	2,616	930	1,225	1,590	2,158	1,900	926
5	Chhattisgar h	282	221	235	896	165	975	750	264
6	Goa	0	0	0	0	0	0	0	0
7	Gujarat	16	68	42	375	52	82	45	34
8	Haryana	0	0	0	0	0	0	0	0
9	Himachal								
у У	Pradesh	70	0	40	0	35	85	60	18
10	Jammu & Kashmir	104	178	100	143	50	108	100	34

11	Jharkhand	397	759	340	362	330	769	700	411
12	Karnataka	0	0	0	0	0	6	0	1
13	Kerala	10	3	6	5	7	5	10	0
14	Madhya Pradesh	241	645	400	411	495	1,278	1,200	573
15	Maharashtr a	11	58	15	0	10	33	69	10
16	Manipur	20	52	15	67	10	32	20	20
17	Meghalaya	9	9	5	14	15	11	15	3
18	Mizoram	4	5	2	18	5	1	5	0
19	Nagaland	0	0	1	0	1	0	5	0
20	Odisha	490	435	400	700	542	1,287	1,100	646
21	Punjab	2	1	2	6	0	0	0	0
22	Rajasthan	195	607	184	579	302	1,254	810	568
23	Sikkim	17	25	10	19	5	13	10	8
24	Tamil Nadu	1	0	5	0	0	14	15	0
25	Telangana							20	37
26	Tripura	46	110	20	85	50	78	6	9
27	Uttar Pradesh	102	0	130	0	120	0	80	48
28	Uttarakhand	50	24	30	26	42	71	70	16
29	West Bengal	375	636	390	1,356	600	1,860	1,200	111
Tot	tal	4,000	6,864	3,500	6,560	4,688	10,799	8,500	3,913
	Union Territories								
30	A & N Islands	0	0	0	0	0	0	0	0
21	Dadra & Nagar				0	-	0		
31	Haveli	0	0	0	0	0	0	0	0

	Daman &								
32	Diu	0	0	0	0	0	0	0	0
33	Delhi	0	0	0	0	0	0	0	0
	Lakshadwee								
34	р	0	0	0	0	0	0	0	0
35	Pondicherry	0	0	0	0	0	0	0	0
Total (UTs)		0	0	0	0	0	0	0	0
Grand total		4,000	6,864	3,500	6,560	4,688	10,799	8,500	3,913